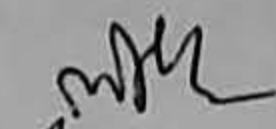
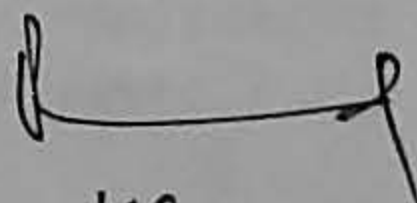


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06.7.2000 Hon. Mr. Justice R.R.K. Privedi, VC
Hon. Mr. M.P. Singh, A.M.

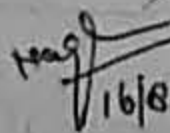
Km. Sadhna Srivastava learned
Counsel for the opposite parties prays
for and granted four weeks and
no more to file C.A. The applicant
will have one week thereafter to
file R.A. list after expiry of the
afore said period.


A.M.


VC

by

OP
No CA has been filed before.
Mse. 21/03/2000
is submitted.


16/8/2000